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High Court of Jammu and Kashmir
(Office of the Registrar General at Srinagar)

ORDER

No:- 368

Dated:- 18-6-18

In continuation to this Registry order No. 356 dated 06.06.2018, all Principal Magistrates of Kashmir Province namely Mr. Surjeet Singh Bali, Mr. Javed Alam, Mr. Mehraj Ud-din Sofi, Mr. Javaid Ahmad Geelani, Mr. Raja Mohd. Tasleem, Mr. Parvaiz Iqbal, Mr. Prem Sagar and Mr. Iqbal Ahmad Massodi (Sub Judges), Mr. Fayaz Ahmad Qureshi and Mr. Altaf Hussain Khan (Munsiffs), are also nominated for attending '**One Day State Level Conference, on Empowering the Marginalized through Legal Services**' on 20th of June, 2018 at SKICC Srinagar.

Besides this, all the Judicial Officers of Kashmir Province (except District of Leh and Kargil) including those on deputation are nominated to attend the inaugural session of the Conference.

All the nominated officers shall make sure to report in the SKICC at 8:30 am on the scheduled date.

By Order

(Sanjay Dhar)
Registrar General

No:- 11135-42/RG

Dated:- 18-6-18

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice for information.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, Chairman J&K High Court Legal Services Committee, for information of His Lordship.
3. Secretary to Hon'ble Mr. Justice M.K. Hanjura, Hon'ble Member, Organising Committee for information of His Lordship.

4. Director J&K State Judicial Academy, Srinagar for information.
5. Member Secretary J&K State Legal Services Authority, Old Secretariate, Srinagar for information with the request to get the nominated officers informed accordingly.
6. Principal District & Sessions Judges Srinagar/Budgam/Anantnag/Kulgam/Shopian/Baramulla/Pulwama/Ganderbal/Bandipora/Kupwara.
7. Concerned Officer.
..... for information and necessary Compliance.
8. CPC e-Courts, High Court of J&K for uploading the same on the website of the High Court for information of all concerned.

Registrar General

[Handwritten Signature]
18/6/18